



**REGIONAL OFFICE
C.G. ENVIRONMENT CONSERVATION BOARD,
NEAR TEHSIL OFFICE RAMPUR, KORBA, DISTT-KORBA(C.G.)
Email Id:- rocecbkorba@gmail.com**

No. **380** /R.O./ C.E.C.B/2022

Korba. Dated: **29/06/2022**

To,

✓ The Registrar,
Hon'ble National Green Tribunal,
Central Zonal Bench, State commission Bhawan,
3RD Floor Area hills Bhopal, 462011 (M.P.)

Subject:- Order of the Hon'ble NGT in the Original Application No. 33/2022 (CZ) Ram Avtar Agrawal Vs. State of Chhattisgarh and Others.

Reference:- Order of The Honorable Tribunal dated 05/05/2022 passed in OA no. 33/2022(CZ).

Respected Sir/Madam,

As per the order dated 05/05/2022 of the Honorable Tribunal in OA no. 33/2022 (CZ) Ram Avtar Agrawal Vs. State of Chhattisgarh and Others a joint committee formed by Tribunal for inspection of the site and submission of factual and action taken report of M/s Bharat Aluminum Company Limited Balco, Balco Nagar Korba, District-Korba (C.G.). In compliance of the above order the factual and action taken report is hereby attached with this letter for you kind perusal and necessary further action please.

Attachment: as per above.

Asaly

Regional Officer,

Chhattisgarh Environment Conservation Board,
Korba (C.G.)

Entd. No. /R.O./ C.E.C.B/2022

Korba. Dated: / /2022

Copy to: The Member Secretary, Chhattisgarh Environment Conservation Board, Nawa Raipur Atal Nagar, Raipur for favor of information please.

Regional Officer,

Chhattisgarh Environment Conservation Board,
Korba (C.G.)

Joint Committee Inspection Report

In the Matter of

Original Application No.33/2022
'Ram Awtar Agrawal Vs State of Chhattisgarh & Others'

w.r.to

Hon`ble National Green Tribunal Central Bench Bhopal
order dated 5th May, 2022

Date of Visit: 1st to 4th June, 2022

Location: Korba (C.G)

Glossary

APCD	Air Pollution Control Device
CPCB	Central Pollution Control Board
CEMS	Continuous Emission Monitoring System
CAAQMS	Continuous Ambient Air Quality Monitoring System
CSR	Corporate Social Responsibility
CECB	Chhattisgarh Environment Conservation Board
CMHO	Chief Medical Health Officer
ETP	Effluent Treatment Plant
GPS	Global Positioning System
HCSD	High Concentration Slurry Disposal
MW	Mega Watt
MT	Metric Ton
NAAQM	National Ambient Air Quality Monitoring
NOC	No Objection Certificate
OCMS	Online Continuous Monitoring System
PM	Particulate Matter
TPP	Thermal Power Plant
ZLD	Zero Liquid Discharged

Joint Committee Inspection Report in the matter of
'Ram Awtar Agrawal Vs State of Chhattisgarh &
Others'

Hon'ble NGT (CZ), Bhopal vide its order dated 5th May, 2022 in OA no. 33/2022 'Ram Awtar Agrawal Vs State of Chhattisgarh & Others' directed under Para 2,4,7 and 8 as :-

2. Grievance in this application is use of fly ash and throwing & dumping it here and there by BALCO Company Management based in District Korba, Chhattisgarh in violation of rules and regulation made there in and causing adverse effect on human health and agriculture field. It is alleged by the Applicant that due to continuous dumping of fly ash in drains, around small potholes and ponds, around small potholes and ponds, along the road, fly ash keeps flying with the wind all around. Due to this it mixes with 2 the breathing air in the environment due to which normal human being has problems of breathing.

4. A substantial issue of environment has been raised. Issue notice to the rest of the parties. Returnable within four weeks.

7. We deem it just and proper to call a report on the matter in issue of the present Original Application, from a Joint Committee consisting of:-

- i. District Collector, Korba, Chhattisgarh*
- ii. One representative from Central Pollution Control Board, Chhattisgarh*
- iii. One representative from Chhattisgarh Environment Conservation Board, Chhattisgarh.*

8. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The Chhattisgarh Environment Conservation Board will be the nodal agency for coordination and logistic support.

In view of the above direction joint committee visited Korba area and M/s Balco, during 1st to 4th June, 2022 to assess the factual status of allegation made in petition and compliance status of stack emissions, ambient air quality, Ground water quality and waste water discharge if any. The joint committee comprised of the following officers:

1. Mrs. Ranu Sahu, Collector Korba, Distt-Korba, Chattisgarh
2. Sh. Ankur Sahu, Regional officer, CECB, Korba, Chattisgarh
3. Dr. Anoop Chaturvedi, Scientist 'B' Regional Directorate, CPCB, Bhopal

To better coordination in the investigation, the committee informed to applicant well in advance vide CECB letter dated 26/05/2022 regarding the proposed visit. The meeting was held at the conference hall of Collector's office Korba on 1.6.2022 all committee members and Shri Ram Awatar Agrawal along with his other colleagues were presented and discussed the issues mentioned in the petition. The relevant issue also discussed with Balco officials and other staff during visit. The other officials present during the inspection are Shri. Rajendra Prasad Vasudev, Scientist, CECB and Shri Manik Chandel, Jr. scientist CECB. After a preliminary inspection of Korba city committee members again interacted with the applicant on 3.6.2022 to provide further opportunities for providing any other information related to the petition.

To find out facts as well as to know the extent of problem, the committee visited the Korba city and nearby main villages which are mentioned in petition. Air pollution and illegal dumping of fly ash are the major issues of this petition caused by M/s Balco Ltd (further referred as 'Unit'). Air pollutants include dust and gaseous pollutants. Dust is a bone of contention for the thermal power sector and Korba surrounded by major Thermal Power Plants (TPP) like NTPC, DSPM, CSEB, Balco etc. and total power generation in Korba is around 7630 MW and Balco individually generate 1740 MW.

Small dust particles are probable and prominent source of the pollutants of Korba. Dust enters in the ambient air from fixed (stacks) or diffused (fugitive emissions) sources hence committee carried out the source emissions, ambient air quality monitoring and collected 5 water samples from representative locations for analysis. The main contention of the petition are dust pollution and

illegal dumping of fly ash in Korba city.

BALCO was incorporated in year 1965. In 2001 Govt. of India disinvested 51% shares of Bharat Aluminium Company Limited (BALCO) to Sterlite Industries Limited a subsidiary of Vedanta Limited. M/s BALCO, Korba having two Aluminium smelter with the consented capacity of 2.70 and 3.25 LTPA. The Hall- Heroult process is an Aluminium melting process which is used by in M/s BALCO, Korba plant both Smelters have adopted state of the art Prebaked technology. Further BALCO have 02 operational power plant with total power generation capacity of 1740 MW which includes 1200 MW and 540 MW.

The consent of power plants are valid upto 31.05.2023 and consent of Aluminium metal production and its fabrication is valid upto 31.12.2022.

The main issues raised in the petition by the applicant are as given below:

1. Air and water pollution caused by the M/s Balco Ltd, Korba and deteriorates the environmental quality.
2. Insufficient capacity of fly ash management and old red mud ponds are being used for ash disposal.
3. Illegally disposal of Fly ash in Korba (14 locations) and nearby villages without following any procedures.
4. Due to fly ash health of the residents adversely affected and agriculture land is getting deteriorates.
5. Proper administrative procedures not adopted for fly ash disposal w.r.to permission, NOC, land use etc.

The committee made the following observation during site visit on the above mentioned issues:-

Issue No. 01: Air and water pollution caused by the M/s Balco Ltd, Korba and deteriorates the environmental quality.

(a) Air pollution:

There are several reasons of air pollution in thermal power plants and smelters it is mainly divided in two category point and non-point source. Point source are stack emissions and non-point sources are fugitive emissions and both the type of emission cumulatively contribute to the ambient air quality.

To assess the air pollution in totality ambient air quality monitoring and stack emission monitoring conducted in the area and Unit respectively. The details of air monitoring as given below:

Ambient Air Quality monitoring

As mentioned in the petition, the air pollution is major issue in Korba area because of fly ash mishandling and industries emitting harmful gases. To assess the ambient air quality total 04 monitoring stations were installed around the Balco area and monitoring carried out for 24-hour basis (2 pm to 2 pm) and assess the day and night air quality of the area. The results of Ambient Air quality as found in monitoring at various locations are as given below:

Date of monitoring: 02.06.2022 to 03.06.2022

S.No	Location	PM ₁₀ (µg/m ³)	PM _{2.5} (µg/m ³)	SO ₂ (µg/m ³)	NO ₂ (µg/m ³)	Remarks
01.	Village- Rogbahari, Balco Korba	67.33	48.22	15.86	17.60	To assess the AAQ around industrial area these locations has been selected and all prominent air pollutant including PM _{2.5} , PM ₁₀ monitored. As the station operated on 24 Hr basis hence air quality in night time was also covered in it.
02.	Parsabhata, Balco Nagar Korba	88.15	43.10	18.00	19.40	
03.	GET Hostel, Balco Nagar Korba	93.66	47.15	17.65	18.50	
04.	Lalghat, Balco Nagar Korba	84.10	41.09	18.61	19.00	
NAAQS (Ambient air monitoring carried out for 24 Hr basis)		100	60	80	80	

On the basis of above Air quality monitoring data, the average concentration (24 Hr basis) of PM₁₀ was found 67.33 µg/m³ near village-Rogbahari, Balco Korba, 88.15 µg/m³ near Parsabhata, Balco Nagar Korba, 93.66 µg/m³ near GET Hostel, Balco nagar Korba and 84.10 µg/m³ near Lalghat Balco Nagar Korba.

On the basis of above Air quality monitoring data, the average concentration (24 Hr basis) of PM_{2.5} was found 48.22 µg/m³ near village-Rogbahari, Balco Korba, 43.10 µg/m³ near Parsabhata, Balco Nagar Korba,

47.15 $\mu\text{g}/\text{m}^3$ near GET Hostel, Balco nagar Korba and 41.09 $\mu\text{g}/\text{m}^3$ near Lalghat Balco Nagar, Korba.

From the above AAQ data it can be concluded that the air pollutant i.e. $\text{PM}_{2.5}$ and PM_{10} are the prominent pollutants in the Korba area. Slightly high concentration of the pollutants in ambient air was observed in evening time as compared to the morning time due to slow dispersion of pollutants, raw coal used as fuel in households and small snacks shops and heavy vehicle movement in night time. The concentration of primary gaseous pollutants i.e. NO_2 and SO_2 were found within the limit.

From the above AAQ data it can be concluded that all the monitoring location the values were found within the NAAQS limit as prescribed by Central Pollution Control Board notification dated 18/11/2009.

The unit has installed one CAAQMS at Balco Plant Parsabhata gate and it was operational during visit. The CAAQMS data of the 01.06.2022 to 04.06.2022 were also collected. It was observed that the CAAQMS data showing that the air quality data within the NAAQM standards. The data sheet of CAAQMS are enclosed as [Annexure-01](#).

Fugitive Emission Observations

Generally in the power sector industry source of fugitive emission is from the movement of heavy vehicles, inefficient dust control system, raw material transfer and handling points, material spillage and open storage of other material are major cause of localized fugitive emission which is ultimately contribute into ambient air pollution of that particular area.

However, continue operation of road sweeping machine and water sprinkling through tanker was observed inside and outside of the plant premises. These steps certainly reduce the air born dust. If all the units adopted such activities as a regular practice even after the visit, than it will certainly help to reduced dust pollution.

The unit has installed truck tippler for coal transfer. To control the fugitive emission, the unit has provided water spray nozzles (Dry fog) at truck tippler. To curb the fugitive emission, the unit has provided internal pucca road, and bag houses at material transfer points.

Stac and Balcok Emission monitoring

The stack emission is point source of air pollution, in power plant and smelters. The main stacks are FTP stack and power plant stack and at the time of visit all the operational stack has been monitored for consented parameters i.e. PM, NO_x and SO₂. The details of the monitored stack and emission values areas given below:

S. No	Stack emission monitoring location	Control equipment	PM (mg/Nm ³)	NO _x (mg/Nm ³)	SO ₂ (mg/Nm ³)	CEMS provided
01	(4x135=540MW) Unit#3 outlet duct	<ul style="list-style-type: none"> • Hybride ESP with bag filter • Low Nox burners. 	22.19	215	1024	All the units have installed the OCEMS and the data sheet during the monitoring shows that emission within the limit as given in consent.
02	(4x135=540MW) Unit#4 outlet duct		18.27	275	1124	
03	(4x300=1200MW) Unit#1 outlet duct		16.18	170	980	
04	(4x300=1200MW) Unit#3 outlet duct		22.32	205	1040	
05	GAP-1, D-6	<ul style="list-style-type: none"> • Dust Extraction and collection system. • Coke bed scrubbers to treat fumes from anode making. 	20.19	-	-	
06	GAP-1, D-7		11.49	-	-	
07	GAP-1, D-8		5.14	-	-	
08	GAP-1, D-9		14.35	-	-	
09	GAP-2, D-6		7.64	-	-	
10	GAP-2, D-7		7.16	-	-	
11	GAP-2, D-8		16.86	-	-	
12	GAP-2, D-9		13.82	-	-	
Emission standards			50	450	600	

S. No	Stack emission monitoring location	Control equipment	PM (mg/Nm ³)	CEMS provided	
01	Pot line-1, FTP-1	<ul style="list-style-type: none"> • Dense phase close circuit conveying system for conveying of raw material like Alumina. • Dust collection with bag filters at transport point of alumina conveying facility • FTP with dry scrubbing system 	7.53	All the units have installed the OCEMS and the data sheet during the monitoring shows that emission within the limit as given in consent.	
02	Pot line-1, FTP-2		8.86		
03	Pot line-2, FTP-1		6.93		
04	Pot line-2, FTP-2		6.80		
05	Pot line-1, FTP-3		6.64		
06	Pot line-1, FTP-4		7.56		
07	Bake Oven, FTP-1		FTP with dry scrubbers and with condensing towers		11.22
08	Bake Oven, FTP-2				30.04
Emission standards			50		

In the unit, there are total 24 major process stacks out of that 20 have been found operational during visit and all are monitored. At the time of visit, 540 MW Power plant U#1, U#2 and 1200 MW Power plant U#2, U#4 were not in operation due to scheduled maintenance and operation issues. Therefore, it could not be monitored.

On the basis of above stack emission monitoring data, it was observed that the emission values complying the norms as given in consents.

M/s BALCO has adopted the dry scrubbing technology in Fume Treatment Plant (FTP) of smelter I & II. In FTP Gaseous fluoride reacts with alumina to form a stable compound that is fed to the electrolysis pots. One gram of alumina can absorb in a stable form 0.3 mg of HF per m² of specific area. The APCD installed seems adequate w.r.t. monitoring result received.

The unit has provided hybrid ESP in power plant section and Fume treatment plant in smelter sections. In smelter or pot room suction hoods are being provided and hooding efficiency is being tracked. All the emissions of pot room passes through bag house to arrest fine particles. The unit has also provided suction chutes and de-dusting at main material transfer points to curb the fugitive emission.

As per the guideline of CPCB, the unit has installed OCEMS in all the stacks of smelter to monitor PM and HF and in power plant to monitor PM, SO₂

and NO_x remotely round the clock. The CEMS data available at public portal of CECB/CPCB website and transmission was verified during visit.

(b) Water pollution

Power plant and smelters are relatively less water intensive and less waste water generated. At the time of visit it was observed that the unit does not discharge any effluents outside the premises.

Applicant complain about water pollution and claimed that the water in the nearby drains or ponds is covered with a thick layer of dust and highly polluted by the Unit. To assess the present status water samples of drains collected from verious locations and analyzed in CECB, laboratory at Korba. The results of ground water analysis as given below:

S.N o.	Location	pH	TSS	COD	BOD	O&G
1.	Belgiri nallha up stream, Korba	7.16	40	24	2.2	ND
2.	Belgiri nallha down stream, Korba	7.20	45	32	2.6	ND
3.	Dengur nallha up stream, Korba	7.15	42	20	2.4	ND
4.	Dengur nallha down stream, Korba	7.18	48	40	3.0	ND
5.	Hesdeo river Down stream near Urga Village, Korba	7.24	37	16	1.4	ND
As per standard of EPA, 1986		6.5 to 8.5	100	250	30	10

The waste water generated from various section of the plant has been treated accordingly. Cooling tower blow down, boiler blow down and condenser water are major source of waste water, for treatment of these water the unit has provided ETP. 4800 m³/day ETP in Aluminium Plant , 2400 m³/day ETP in 540 MW Power Plant and 2400 m³/day ETP in 1200 MW Power Plant has been provided. Most of the treated water of Aluminium and fabrication section is being recycled in process and remaining water is used for horticulture and dust suppression inside the plant. The ETP of Aluminium plant is equipped with neutralization pit, clarifier, RO and UV. The unit has maintained ZLD condition at the time of visit and 02 PTZ camera has been installed.

Issue no. 2: Insufficient capacity of fly ash management and old red mud ponds are being used for ash disposal.

As per the information sought from industry total coal consumption of unit is 28000 MTD for 1740 MW power plant on full load if we assumed that it contain 40% of ash then 11200 MTD ash will be generated for disposal. The unit has provided following systems for ash management.

In order to Environment –friendly disposal of bottom ash up to ash pond the unit has installed High Concentration Slurry Disposal (HSCD) system. Installation resulting into reduction in water consumption and increasing the capacity utilization of ash ponds. The unit has installed 04 no. of HCSD in 1200 MW and 02 no. of HCSD in 540 MW Power plant with the capacity of 315m³/Hr and 208m³/Hr respectively. HCSD System comprises of controlled and monitored feeding system for fly ash & bottom ash followed by a homogenous mixing in an adequately designed Agitator Retention Tank and further pumping to disposal area through the piston diaphragm / hydraulic piston pumps.

The unit has provided Hybrid ESP and Hybrid bag filter for collection of fly ash and 08 No. of Silo's with the capacity of 1000 MT each has been provided for dry ash disposal through bulkers in cement plants. The Unit also signed MoU with SECL Manikpur for backfilling of ash in abandoned mines voides and also providing the ash for infrastructure projects of NHAI and CGPWD as sustainable avenue of ash utilization. Total 42 brick manufacture associated with Unit for making fly ash bricks and unit providing ash on free of cost. The fly ash utilization of the Unit for the last 3 year (FY 2019 to 2022) are constantly above the 100% details of the generation and utilization is enclosed as Annexure-02

The Unit has obtained No Objection Certificate from CECB for 5 meter height raising of the abandoned red mud pond no. – 2, 3, 4 and 7 for disposal of ash generated from 540 and 1200 MW Power Plant based on Coal. The unit has also obtained clearance from MoEF&CC for the same. After obtaining required permissions the Unit has converted its red mud ponds to ash dykes as per the approved design prepared by dyke experts from IIT Kanpur and NIT Rourkela. Dykes are designed for disposal of ash through HCSD system.

In view of the above requirement of additional ash pond construction

are not arises.

As per Environmental Clearance issued by the MoEF&CC vide letter no. J-11011/123/2007-IA. II (I) dated 22.04.2022 wherein specific condition xiv. states that *“Legacy ash stocks of 18.2 Million tons shall be liquidated by December 2024. The vehicles carrying as from dyke shall use tarpaulin covers. No additional ash pond shall be developed for ash disposal.”*

It was observed that the fly ash was transported to the nearby cement plant through bulkers or closed cover trucks only, however for disposal in low laying areas as per NOC condition of CECB ash can be transported through fully covered or tarpaulin-covered vehicle. As informed by the random local transporter the transportation of ash through a mechanically covered truck is not viable for disposal in low laying area because for emptying of the mechanical covered truck the requirement of truck tippler is a must and that can't be installed anywhere and presently vehicles are not available for it in this region.

Issue no. 03: Illegally disposal of Fly ash in Korba (14 locations) and nearby villages without following any procedures.

As mentioned in the petition, fly ash illegally disposed in various locations in Korba city and surrounding village. To verify the fact all the 14 points mentioned in the petition and randomly selected villages have been visited and it was observed fly ash was dumped at various locations in small quantities but, a pinpoint source of ash dumping could not be traced out. The local persons informed that generally needy individuals voluntarily put the fly ash on their own land for leveling purposes and then constructed the house or any other commercial establishment.

It was also found that a small quantity of fly ash is dumped in 2 to 5 square meter areas at various road side locations for leveling and encroachment purposes, however, such kind of encroachment has been removed by local administration from time to time. The tracing of the source (transporter/truck) of this kind of illegal dumping is slightly difficult because most of the dumping is being done on government land during night hours only and especially during Covid lockdowns. The details of the all 14 orphaned locations as mentioned in the petition and in complaint letter send by Municipal corporation, Korba to RO, CECB, Korba vide letter dated 26/03/2021 has been visited and details are

given as below:

S.no.	Locations	Status during visit
01	In Korba zone near Barbaspur housing board colony	Permitted quantity of fly ash was dumped and presently building structure has been constructed on it, hence there is no possibility of fugitive ash emission.
02	In Korba zone near Barbaspur waste land dumping yard.	Permitted fly ash quantity was dumped with soil covering this area is being developed as transport nagar.
03	In Korba Parivahan nagar zone Gop talab Ratakhar.	Permitted quantity of fly ash is dumped and soil covering was observed. This area is being used as transport area and used for vehicle parking.
04	Near Darri Baraj	It is also one of the orphan site and as per local information ash was dumped during last lockdown. The local authority may take action for its remediation and to contain the further spreading of ash.
05	Near Belgari Nala	
06	Near Kosabadi Zone Podibahar to Kharmora basti road.	At this place small quantity of ash was observed which was dumped by unknown source however it is kept under boundary wall and no fugitive emission was observed.
07	In Balco zone upon Dhengur nala road	At this site ash founded dumped without permission by unknown source at the adjacent to cremation ground for encroachment point of view. The local authority may remediate the site as per guidelines.
08	In Balco zone near Ambika mandir	This site is covered from boundary wall and may be ash dumped for construction work however no fugitive emission was observed.

09	In Balco zone Satnam nagar	At this point house was constructed and no fly ash was observed during visit.
10	In Balco zone near air stirp Rumgara	Small quantity of fly ash found dumped by unknown source and it is partially covered by the soil hence no fugitive emission was observed as informed by the local residents it may be dumped for further construction work.
11	Near Jassi home in at polytechnic college road.	Un authorized dumping of fly ash was observed with soil covering. As informed by the local resident unknown vehicles dumped the ash during lockdown period. During visit a Panchanama was also made to record the statement of locals which is enclosed as Annexure-03
12	In Balco zone five other different places like Nandbag and other.	Residential building was found at this place.
13	In Darri zone Dhaulagiri H.T.P.P. colony	No permission obtained for dumping of ash however proper soil covering was found and there is no water body in nearby area. Plantation is required on it for proper management.
14	In Darri zone police line, labour colony , Pragati nagar	Fly ash found dumped on government land by unknown source, however proper soil covering was observed and plantation may be done by local administration for better management.

Subsequently Municipal Corporation, Korba also issued a letter to RO, CECB on 13.6.2022 and informed that the corporation received complaints of local residents regarding illegal dumping of ash and the same has been forwarded to RO, Korba but responsible industry/transporter was not verified by Municipal Corporation Korba which is enclosed as Annexure-04

The details and status of the major locations of villages around Korba city as mentioned in the petition are as given below:

S.no.	Village name	Status during visit
01	Naktikhar	Permitted fly ash quantity is being dumped soil covering completed.
02	Risdi	Fly ash dumping was not found
03	Dhelwadih	Permitted Quantity is dumped & soil covering was found.
04	Katbitla	Permitted fly ash quantity is dumped soil covering is completed.
05	Urga	Permitted fly ash quantity is dumped soil covering is completed
06	Saliyabhata village	Small quantity of ash found dumped at road side for construction work and semi constructed structure was also existed.
07	Rogbahri	The ash dyke of Balco is located in this village however no loose fly ash dump was observed local villagers also confirm the same. A Panchaname wa prepared in this regard which is enclosed as Annexure-05
08	Jambahar	As such no fly ash dumping was observed.

The above villages were visited on a random basis and based on the information gathered from the local villagers at the time of visit related sites have been visited.

Issue no. 04: Due to fly ash health of the residents adversely affected and agriculture land is getting deteriorates.

As mentioned in the petition that the local population affected from respiratory related illness. To verify the fact, Regional Officer of CECB issued a letter to CMHO, Korba on 06/06/2022 to obtain any such type of information if available. The information received from CMHO, Korba is enclosed as Annexure-06.

As informed by the applicant the quality and quantity of the agricultural crops production has been affected due to pollution. To verify the fact, Regional Officer of Korba issued a letter to Deputy Director, agriculture department,

Korba on 06/06/2022 to obtain any such type of information. The agriculture department has informed that due to no complaint about soil degradation, the department has not carried out any such study. The information received from agriculture department Korba is enclosed as **Annexure-07**.

Issue no.05 : Proper administrative procedures not adopted for fly ash disposal w.r.to permission, NOC, land use etc.

It was observed and as per record of CECB, M/s Balco has been permitted for filling of fly ash in low lying area at 23 locations in Korba city and nearby areas. Out of 23 locations 15 locations has been completed and M/s Balco has stopped the further filling of fly ash and as on date process of soil covering and plantation is under progress and remaining 08 sites are still operational. It was observed that M/s Balco have permission for all the sites for ash filling, the details of the locations and permission as given below:

S. No.	Name of Low Lying Area	Khasra No. (in Acre/ Hect.)	Permission Letter No. and Date	Permitted Quantity in MT	Present Status
1	Village Tarda, Tehsil Kartala, dist korba	Khasra 1093/1, Total Rakba-4.10 Hect.	Ltr.No.-131 dated – 27/05/2020	20,00,000MT	Permitted Quantity is dumped & soil covering was found .
2	Village- Rogbahari, Tehsil- Korba Dist- Korba(C.G.)	Khasra – 296/1, 296/2, 297/1 and 297/3 Total Rakba – 1.456 Acre	Ltr.No.- 1200 dated – 05/10/2018	43540 MT	Permitted Quantity is dumped & soil covering was found .
3	Village - Kohadiya, Tehsil- Korba, Dist-Korba	Khasra -491/1 Total Rakba – 56.7 Acre	Ltr.No.-524 dated – 18/06/2019	99665 MT	Permitted Quantity is dumped & soil covering was found .
4	Village – Barbuspur, Tehsil- Korba, Dist-Korba	Khasra - 118/3, Rakba- 1.10 Acre, Kh.No.-225/3, Rakba-320/3, 320/5, 320/8, 322/7 , Rakba- 1.46 Acre Total RakbaArea – 2.56 Acre	Ltr.No.-251 dated – 11/06/2020	82680 MT	Permitted quantity of fly ash was dumped and presently building structure has been constructed on it, hence there is no possibility of fugitive ash emission
5	Village – Barbuspur, Tehsil- Korba, Dist-Korba	Khasra – 241/1 , Total Area – 4.28 Acre	Ltr.No.-655 dated – 02/09/2020	42000 MT	Permitted Quantity is dumped & soil covering was found .
6	Village – Ratakhar,	Khasra No.- 58/1/k, Rakba- 0.182 hect.,	Ltr.No.-421	108400 M ³	Permitted Quantity

	Tehsil-Korba, Dist-Korba	Khasra No. 71/1, 75/1, 75/2, 77/1, 78 Rakba- 1.257 hect. and Khasra No. 58/2, 58/3, 58/4 Rakba- 0.729 hect. Total Area – 2.168 Hect.	dated – 23/07/2020		is dumped & soil covering was found .
7	Village – Barbuspur, Tehsil- Korba, Dist-Korba	Khasra No.-69/1, 69/2, 69/3, 81/1, 81/6, 84/1, 84/5, 98/5, 111/1, 111/4, 111/6, 111/7, 115/2, 115/7, 118/7, 124/8, 128, 141, 177, 185/2, 185/5, 185/8, 187/4, 224/2/1, 260/1, 265/2, 265/3, 276/1, 276/4, 319/4, 282/2, 282/3 having Rakba – 11.617 Hect. and Rakba- 244/1, 244/2, 319/3 Rakba- 0.972 Hect. Total Rakba- 12.589 Hect..	Ltr.No.- 1517 dated – 23/02/2021	115000 M ³	Permitted Quantity is dumped & soil covering was found .
8	Village– Dhelwadih, Tehsil-Korba, Dist-Korba	Khasra No.-1/2, 18/2, 22, Rakba- 1.700 hect., 0.101 hect. and 0.057 hect. Total Rakba- 1.858 Hect.	Ltr.No.- 1682 dated – 18/03/2021	150000 M ³	Permitted Quantity is dumped & soil covering was found .
9	Village – Barbuspur, Tehsil- Korba, Dist-Korba	Khasra No.-. 184/2, 220/7and 184/10, Rakba- 0.991 hect, 0.024 hect, 0.441 hect. Total Rakba- 0.756 Hect.	Ltr.No.-01 dated – 01/04/2021	30000 MT	Permitted Quantity is dumped & soil covering was found .
10	Village – Barbuspur, Tehsil- Korba, Dist-Korba	Khasra No.-. 74/8, 114/3/2, 114/6, 117/8, 169/4, 184/7, 202/3, 314/4, 342/2, 344/6 Total Rakba- 3.914 Hect.	Ltr.No.-42 dated – 21/05/2021	150000 MT	Permitted Quantity is dumped & soil covering was found .
11	Village – Dhongdarha, Tehsil- Kartala Dist-Korba	Khasra No.-. 416/1, 417, 419/3, 636/4, Total rakba - 4.569 hect.	Letter.No.- 383 dated – 16/08/2021 and Letter No. 790 dated 02/12/2021	500000 MT	Work on going however proper precaution like stone pitching, soil topping and plantation may be taken.
12	Village – Naktikhar Tehsil- Korba, Dist-Korba	Khasra No.-. 235, 237/2, 246, 252/2, 245/2, 286, 797/31, 952, 955, 957, 958, 959/2, Total Rakba-4.596 hect.,	Ltr.No.-498 dated – 16/09/2021	90000 MT	Permitted Quantity is dumped & soil covering was found .

13	Village – Urga Tehsil-Korba, Dist-Korba	Khasra No.1194/6, 1194/3, 1112/2, 1112/4, 1194/6, 1193, 1203/1, 1203/2, 1194/7, 1202/2, 1202/3, 1120/2, 1120/3, 1191/1[k, 1191/3, 1206, 1194/2, 1195/1, 1112/3, 1070/17 Total Rakba – 8.87 Acre and Khasra No. 1031, 1102/6 1158/4, 1162/1k, 1159/4, 1161/1/d2, 1162/1B, 1162/1k, 1121, 1190/1, 1190/2, 1191/4, 1194/1, 1196/4, 1162/1=, 1119/2, 1119/5, 116/7/1, 1167/2, 1070/19,1070/20,10 70/21,1070/23, 1070/27,1070/28, 1029/29 Total Rakba- 13.51 ½ Acre. Total Rakba- 22.38 Hect.,	Ltr.No.-622 dated – 21/10/2021	300000 MT	Permitted Quantity is dumped & soil covering was found, however more plantation is required.
14	Village – Dhongdarha Tehsil-Kartala, Dist-Korba	Khasra No.-. 219/1, 222/1, 222/2, 226/1, 219/3, 226/1gh, Total rakba- 2.52 Acre	Ltr.No.-712 dated – 16/11/2021 and Ltr.No.- 1052 dated – 13/01/2022	100000 MT	Permitted Quantity is dumped & soil covering was found .
15	Gram Panchyat – Katbitla, Tehsil- Korba, Dist-Korba	Khasra No.-. 6/1, 38//1 Total rakba- 5.2 Hect.	Ltr.No.-783 dated – 01/12/2021	300000 MT	Permitted Quantity is dumped & soil covering was found .
16	Village – Kurudih (Barbuspur) Tehsil-Korba, Dist-Korba	Khasra No. 6/4, 6/5, 6/6, 6/7 Total Rakba- 0.47 Acre	Ltr.No.- 1279 dated – 11/03/2022	25000 MT	Permitted Quantity is dumped & soil covering was found .
17	Village – Kharmora, Naktikhar Tehsil- Korba, Dist-Korba	Khasra No. 467, 698, 1131, 699/24, 379/1, 448, 456/1, 500, 646, 916, 919, 929/1, 956/1, 984/1, 1006, 1045, 1185 Total Rakba- 16.87 Acre	Ltr.No.- 1281 dated – 11/03/2022	100000 MT	Work on going.
18	Village – Kukricholi (Bhaisma), Naktikhar Tehsil- Korba, Dist-Korba	Khasra No. 21, 23, 34/1, 34/3, 38,42/4, 43/1,43/2 Rakba 4.963 Hect. And Khasra No. 261/1	Ltr.No.-62 dated – 22/04/2022	500000 MT	Work on going with proper precaution as informed by land owner Rice mill is

		Rakba- 2.630 Hect Total Rakba- 7.593 Hect.			proposed at this site.
19	Village – Nonbirra Tehsil-Kartala, Dist-Korba	Khasra No. 667/3 and 680/2d Total Rakba- 2.122 Hect	Ltr.No.-88 dated – 11/03/2022	100000 MT	Work on going.

It was also observed and also mentioned in the previous paragraph of this report, small potholes and illegal dumping of fly ash along the road side is the common phenomena of Korba city and small quantity of ash has been dumped or poured down intentionally with consent of land owner but without obtaining permission from the local authority.

In Korba city there is four major units for power generation i.e. NTPC, CSEB, Lanco and Balco. In most of the cases same ash transporters work for the different units and trucks are commonly used for all units, in this type of situation a common man cannot trace out the source of the illegal dumping of ash in night time. For tracing and tracking point of view this system requires improvement.

Presently for disposal of fly ash in low lying area the following procedure has been adopted by local authority:

Any individual or company submitted the application for ash filling in low laying area to district administration, district administration verify the application w.r.to ownership, land use and area if all found in order same is forwarded to CECB for further processing. On the basis of the same CECB issue the NOC with certain condition as per fly ash notifications and resend to district administration. Now applicant submitted the same permission to any TPPs for filling of ash at their own land. The TPPs further applied to CECB along with all previous permissions then CECB issued final NOC to applicant TPP for disposing of fly ash in low laying area with certain conditions and quantity. After obtaining the NOC the TPP dumped the fly ash on the permitted location through authorized transporter.

Now the activities related to ash management will be looked after by the committee under the chairmanship of the District Collector.

Action Taken:

The fly ash management committee for korba region has been constituted under the Chairmanship of Collector and an order also issued in this regard vide letter no 299 dated 07/06/2022. The committee will be looked after the work related to fly ash disposal in low laying area and mine voids and other allied works which is enclosed as Annexure-08

Soil toping and the reclamation of land for orphanage site has been initiated and this work will be completed through CSR fund of all major units of the area and through public and institutional participation.

A meeting has been organized at Regional Office, CECB, Korba office on 13/06/2022 with authorized fly ash transporters to aware those regarding proper disposal of fly ash in accordance with CPCB guidelines and permission condition which is enclosed as Annexure-09

Conclusion and recommendation

On the basis of the above facts and the visit of the committee to the Korba area the following recommendations are given for further betterment:

1. Awareness programme shall be organized for common peoples regarding utilization of fly ash for its own use and make easier the process for obtaining the permission/NOC from regulatory authority.
2. Any complaint regarding illegal disposal received at authorities then strict action according to rules including penal action on transporters may be taken. The state authority may instruct to all transporters for compliance of the guidelines issued by Central government and State government for safe transportation of fly ash and bottom ash.
3. Every fly ash transporter must write on their vehicles 'If seen any illegal dumping of fly ash by this vehicle please inform to'. The contact number of transporter should be visible clearly. In this regard official letter may be issued to all industries.
4. There is an urgent need to augment the utilization and disposal of fly ash in the State of Chhatisgarh. The State Government must fix

- responsibility and may ask to all power plants of the area as to how they would address this issue.
5. To promote off take of dry fly ash, the concerned Thermal Power Plants (TPPs) of Korba should address the problem of transportation of fly ash in bulk quantity to potential users in economical and environment friendly manner.
 6. It is also recommended that supply of pond ash for road construction projects and brick making should be promoted. All TPPs should take necessary action for supply of fly ash to brick manufacturers located within 300 kms radius from Korba. Further, in order to establish a new avenue of ash utilization, there is need for transportation of wet fly ash in railway wagons.
 7. As per the Provisions of Notification of MoEF&CC regarding fly ash, all TPPs should take action for filling of low-lying areas on own land as well as private land using pond ash. Therefore, in order to enhance fly ash utilization levels, General Manager of TPPs and District Administration be directed to provide the list of wastelands available within 100 kms of Korba.
 8. District fly ash disposal committee and representative of SECL, Korba should prepare list of abandoned mines/quarries for mine back filling purpose and the same for use by the TPPs as per applicable guidelines and permission from CECB.
 9. The district fly ash management committee may seek information from the user about the purpose of ash filling and what may be the probable use after ash filling.
 10. The district fly ash management committee may take action on reclamation/remediation of major orphanage sites of ash dumping through CSR fund of all major units of the area and through public and institutional participation.
 11. There is need to develop infrastructure and establishment of cement grinding units in Korba region or any new cement grinding unit may be permit in Korba area only. Initiation of road infrastructure projects such as ring road/ bypass road shall facilitate both connectivity of the region as well as it will create avenues for utilization of fly ash/ fly ash-based products.
 12. The TPPs may take prompt steps for scientific disposal of fly ash in accordance with the statutory notification issued by the MoEF&CC

under the provisions of EP Act requiring 100% utilization and disposal of fly ash.

13. In view of above, all TPPs must take prompt measures for disposal of both current and accumulated fly ash as per new fly ash notification issued by MoEF&CC vide notification dated 31/12/2021.

अनूप चतुर्वेदी

(Dr Anoop Chaturvedi)
Scientist-B, CPCB-RD-Bhopal

(Ankur Sahu)
Regional Officer, CECB, Korba

(Smt Ranu Sahu)
Collector, Korba

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13. In view of above, all TPPs must take prompt measures for disposal of both current and accumulated fly ash as per new fly ash notification issued by MoEF&CC vide notification dated 31/12/2021.

(Dr Anoop Chaturvedi)
Scientist-B, CPCB-RD-Bhopal


(Ankur Sahu)
Regional Officer, CECB, Korba


(Smt Ranu Sahu)
Collector, Korba

Photograph Of The Committee Visit

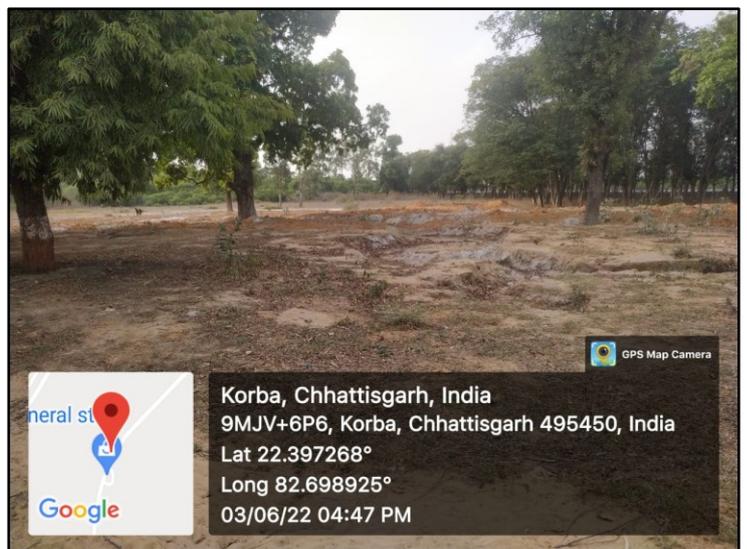


Committee meeting with applicant at Collector office, Korba





Field visit by Committee members





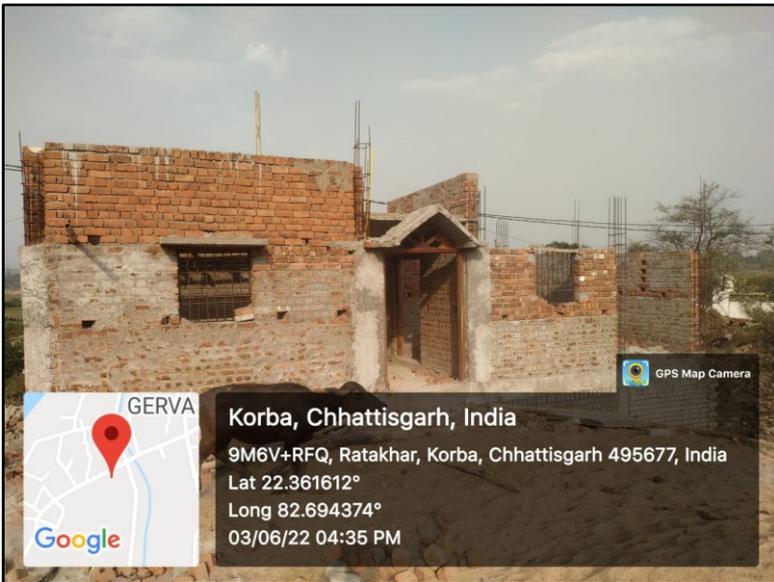
Public interaction during Field visit by Committee members





Dumping of ash observed by Committee members





Ash dumping by unknown source
at road side locations





Ash dumping for construction purpose

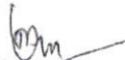
Bharat Aluminium Company Ltd					
Average Report					
From Date: 01-06-2022T00:00:16Z To Date: 03-06-2022T12:08:25Z					
Sl No.	Time	AAQMS1-NOx(ug/m3)	AAQMS1-PM2.5(ug/m3)	AAQMS1-PM10(ug/m3)	AAQMS1-SO2(ug/m3)
1	1st June 2022	43.1	20.44	64.7	21.19
2	2nd June 2022	45.74	61.07	65.97	22.16
3	3rd June 2022	52.4	38.02	69.32	22.14
6	Prescribed Standards	0 - 80	0 - 60	0 - 100	0 - 80



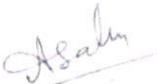
REGIONAL OFFICE
CHHATTISGARH ENVIRONMENT CONSERVATION BOARD,
NEAR TEHSIL OFFICE, RAMPUR, KORBA, DIST.- KORBA(C.G.)

YEARLY STATEMENT FOR FLY ASH UTILISATION OF M/s BHARAT ALUMINUM COMPANY LIMITED,
BALCO NAGAR KORBA

S.N.	Year	Fly Ash Generation	Fly Ash Utilization in MT								Total	% Utilization
			Supply to Cement Plant	Brick Manufacturing	Land filling	Ash dyke raising	Agricultural applications	Mine filling	Road Construction	Any other use		
1	2019-20	2869009.1	35	44645.09	1391698.7	187777.55	0	224467.97	0	1045581.6	2894205.9	100.87
2	2020-21	3144581	79423.84	115601.2	1732253	19879	0	617977.9	0	699535.6	3264671	103.81
3	2021-22	3134176	87704	80661.92	2815203	136826	0	112789.8	166386.2	634706.8	4034278	128.71


Jr. Scientist


Scientist


Regional Officer
C.G.Environment Conservation Board,
Korba(C.G.)

Annexure-2

पंचनाम

आज दिनांक 04/06/2022 समय 11:40 AM बजे पॉलीटेक्निक कॉलेज के जाने वाली निवाज के पाल राखड़ भराव ल्थल का निरीक्षण स्थानीय लोगों के साथ किया गया। निरीक्षण दौरान राखड़ भराव ल्थल पर राखड़ का भराव कर मिट्टी ढवर किया जाना पाया गया। राखड़ ढिल्ले द्वारा परिवहन/भराव किया गया है, जिल्ली पुल्लि नही ठि जा लकी।

उपस्थिति स्थानीय लोगों का हस्ताक्षर

1) नवीन लॉड्स 

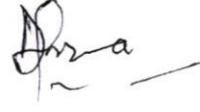
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2) मनीष मिश्रा 

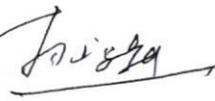
9424226103

3) अजय कुमार मिश्रा 

9893825581

4) D. Panna 

9981443604

5) Jagan Prasad Jaiswal 

mob. No. 9993587535



कार्यालय, नगर पालिक निगम, कोरबा (छ.ग.)

मुख्य कार्यालय - साकेत भवन, आई.टी.आई.चौक, कोरबा (छ.ग.)

मु.का. दुरभाष : 221288, 222672, फ़ैक्स : 07759-221929, पो.बाक्स नं. 12 पिन कोड -495677

Website : www.korbamunicipal.in.Email : corporationkorba@gmail.com

फा.क्र./योजना/2022/ 7/58

कोरबा, दिनांक 13/06/22

प्रति,

क्षेत्रीय अधिकारी,
छ.ग. पर्यावरण संरक्षण मंडल,
कोरबा, जिला-कोरबा (छ.ग.)

विषय :- माननीय नेशनल ग्रीन ट्रिब्यूनल सेन्ट्रल जोनल बेंच, भोपाल द्वारा (ओ.ए. क्रमांक 33/2022(CZ) में) पारित आदेश दिनांक 05.05.2022 राम अवतार अग्रवाल विरुद्ध स्टेट ऑफ छत्तीसगढ़ एवं अन्य के तहत जानकारी उपलब्ध कराने बाबत।

संदर्भ :- आपका पत्र क्र. 301/क्षे.का./छ.ग.प.सं.मं./2022 कोरबा, दिनांक 07.06.2022

उपरोक्त विषयांतर्गत संदर्भित पत्र के संबंध में लेख्य है कि नगर पालिक निगम, कोरबा क्षेत्रांतर्गत विभिन्न विद्युत सयंत्रों द्वारा निगम क्षेत्र में स्थित रिक्त भूखण्डों, गड्डों एवं निजी भू-स्वामी के भूखण्डों में राखड़ (फलाई एश) का भराव किया गया है।

निगम क्षेत्र में फलाई एश के भराव के संबंध में कार्यपालन अभियंता, हसदेव बराज, जल प्रबंध, संभाग रामपुर, कोरबा के पत्र एवं वार्ड क्र. 53 के समस्त वार्ड वासियों द्वारा प्राप्त शिकायत के आधार पर आयुक्त, नगर पालिक निगम, कोरबा के पत्र क्र./निस-आयु./2021/11535 कोरबा दिनांक 08.01.2021 एवं कार्यालयीन पत्र क्र./निस-आयु./2021/14336 कोरबा दिनांक 16.02.2021 द्वारा समस्त जोन कमिश्नरों को अपने क्षेत्रांतर्गत बिना स्वीकृति/सूचना फलाई एश भराव के संबंध में पत्र प्रेषित किया गया। तत्पश्चात् उपरोक्तानुसार जानकारी क्षेत्रीय अधिकारी, छ.ग. पर्यावरण संरक्षण मंडल, कोरबा को भेजी गई। उक्त स्थानों पर राखड़ डम्प करने वाले एजेंसी की पुष्टि इस कार्यालय द्वारा नहीं की गई है।

संलग्न :- उपरोक्तानुसार।

आयुक्त

नगर पालिक निगम

कोरबा (छ.ग.)



कार्यालय नगर पालिक निगम, कोरबा (छत्तीसगढ़)

मुख्य कार्यालय - साकेत भवन, आई.टी.आई.बीड, कोरबा (छ.ग.)

दूरभाष : 07769-221268, फैक्स : 07769-221929, पो.बाक्स नं. 12 पिन कोड - 495077

Website : www.korbamunicipal.in, Email : corporationkorba@gmail.com

पत्र.क्र./निस-आयु./2021/14336

कोरबा, दिनांक 16/02/2021

प्रति,

जोन कमिस्नर

कोरबा/परिवहन नगर/पं.रविशंकर शुक्ल नगर/कोरबा/

बालको/वर्दी/सूर्यमंगला नगर/बांकीगोंगाय जोन

नगर पालिक निगम, कोरबा (छत्तीसगढ़)

विषय :- निगम क्षेत्र में विरत भू-खण्डों, गद्दों व अन्य स्थलों पर पलाई एच (पलाई एच) का भराव की साम्प्रदायिक जानकारी बाबत।

उपरोक्त विषयांतर्गत नगर पालिक निगम कोरबा क्षेत्रांतर्गत विभिन्न विद्युत संयंत्रों द्वारा निगम क्षेत्र में विरत भू-खण्डों, गद्दों एवं निजी भू-स्वामियों के भू-खण्डों पर पलाई एच का भराव किया जा रहा है, जिससे प्रदूषण की समस्या उत्पन्न हो रही है।

निगम क्षेत्र में बिना कोई सूचना के विभिन्न स्थलों पर ताम्र विद्युत संयंत्रों द्वारा किये जा रहे पलाई एच फिलिंग का विवरण/जानकारी सप्ताह के प्रत्येक शुक्रवार को श्री संजीव पी.बोपापुरकर, सहायक अभियंता, नगर पालिक निगम कोरबा को अनिवार्य रूप से उपलब्ध करवाने, ताकि उक्त पलाई एच के भराव के संबंध में आवश्यक कार्यवाही हेतु अन्य विभाग को जानकारी प्रेषित की जा सके।

dc

अधीनस्थ अभियंता
नगर पालिक निगम
कोरबा (छत्तीसगढ़)

पत्र.क्र./निस-आयु./2021/14337

कोरबा, दिनांक ____/____/2021

प्रतिलिपि :-

1. आयुक्त, नगर पालिक निगम, कोरबा (छ.ग.) की ओर साक्षर सूचनार्थ प्रेषित।
2. कार्यपालन अभियंता (योजना), नगर पालिक निगम, कोरबा (छ.ग.) को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
3. श्री संजीव पी.बोपापुरकर, सहायक अभियंता, नगर पालिक निगम कोरबा (छ.ग.) को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

ok

अधीनस्थ अभियंता
नगर पालिक निगम
कोरबा (छत्तीसगढ़)



कार्यालय, नगर पालिक निगम, कोरबा (छ.ग.)

मुख्य शाखा : साकेत भवन आई.टी.आई. चौक, कोरबा (छत्तीसगढ़)



मु.क. संख्या: 221268, 222672, फ़ैक्स : 07700-221929, पो. बाक्स नं. : 12 पिन कोड : 498077

Website : www.korbamunicipal.in, Email : corporationkorba@gmail.com

फा.क./नि.सहा./2021/ 11535

कोरबा, दिनांक 08/01/2021

प्रति,

जोनल कमिश्नर,
कोरबा/टी.पी. नगर/कोसाबाड़ी/रविशंकर/बालको/
दर्री/सर्वमंगला नगर/बांकीमोंगरा जोन,
नगर पालिक निगम, कोरबा (छ.ग.)

विषय :- निगम क्षेत्र में रिक्त भू-खण्डों, गढ़डों व अन्य स्थलो पर राखड़ (फ्लाई एश) का भराव बाबत।

उपरोक्त विषयांतर्गत निरीक्षण में यह पाया गया कि विभिन्न विद्युत संयंत्रों द्वारा निगम क्षेत्र में रिक्त भू-खण्डों, गढ़डों व अन्य स्थलो पर राखड़ (फ्लाई एश) का भराव किया जा रहा है। इस संबंध में निर्देशित किया जाता है कि, तत्काल प्रभाव से अपने जोन अंतर्गत अपने ऐसे राखड़ भराव के स्थलो का तत्काल निरीक्षण कर यह सुनिश्चित करें कि उक्त स्थलो पर राखड़ भराव हेतु निगम की अनापत्ति तथा अनुविभागीय अधिकारी राजस्व तथा छत्तीसगढ़ पर्यावरण सुरक्षा मण्डल से सक्षम स्वीकृति ली गई है अथवा नहीं। यदि बिना अनुमति के राखड़ भराव किया जा रहा हो तो तत्काल रोक लगाकर संबंधित के विरुद्ध कार्यवाही भी सुनिश्चित करें।

१४.१.२१
आयुक्त
नगर पालिक निगम
कोरबा (छ.ग.)

पृ.क./नि.सहा./2021/ 11536

कोरबा, दिनांक 08/01/2021

प्रतिलिपि:-

1. माननीय महापौर महोदय, नगर पालिक निगम कोरबा (छ.ग.) की ओर सादर सूचनार्थ।
2. कलेक्टर महोदय, जिला- कोरबा (छ.ग.) की ओर सादर सूचनार्थ।
3. पुलिस अधीक्षक जिला- कोरबा (छ.ग.) की ओर सादर सूचनार्थ।
4. अनुविभागीय अधिकारी, कोरबा/कटघोरा जिला कोरबा (छ.ग.) की ओर सूचनार्थ।
5. क्षेत्रीय अधिकारी, पर्यावरण सुरक्षा मण्डल कोरबा, (छ.ग.) की ओर आवश्यक कार्यवाही हेतु सम्प्रेषित।
6. अपर आयुक्त, नगर पालिक निगम, कोरबा की ओर सूचनार्थ सम्प्रेषित।
7. अधीक्षण अभियंता, नगर पालिक निगम, कोरबा की ओर सूचनार्थ सम्प्रेषित।
8. कार्यपालन अभियंता (योजना), नगर पालिक निगम, कोरबा की ओर सूचनार्थ सम्प्रेषित।

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१४.१.२१
आयुक्त
नगर पालिक निगम
कोरबा (छ.ग.)

34

कार्यालय कार्यपालन अभियंता
हसदेव बरौज जल प्रबंध संभाग

पत्र. क्र. 1667/तक.
प्रति,

आयुक्त नगर पालिक निगम
कोरबा

रामपुर/कोरबा

रामपुर/कोरबा नगर पालिक निगम
कोरबा (घ. नं.)
दिनांक 01/06/2021
07 2021
स्टेनो
शाखा आयुक्त

विषय:- पावर केनाल के आर.डी. 3350 मी. पर स्थित सी.डी. के दांयी ओर तीतर पारा कोहड़िया के समीप राखड़ पाटने के संबंध में।

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उपरोक्त विषयांतर्गत पावर केनाल के आर.डी. 3350 मी. पर स्थित कास ड्रेनेज के दांयी ओर तीतर पारा कोहड़िया के समीप राखड़ पाटकर समतलीकरण किया जा रहा है। जिससे बरसात के समय मोहल्ले वासियों को जल भराव की स्थिति का सामना करना पड़ सकता है। चूंकि कास ड्रेनेज के पानी की निकासी कोरबा दर्री मेन रोड में निर्मित ब्रिज एवं बाय पास नहर में स्थित कास ड्रेनेज से होता है। जिससे वर्षाकाल का पानी का निकासी होता है।

वर्षा के पानी की निकासी हेतु कास ड्रेनेज से सुचारु रूप से पानी का निकासी होती रहे, ताकि बरसात का पानी उक्त स्थल पर जमा न हो। जिसे मोहल्ले वासियों को कोई परेशानी न हो।

अतः आपकी ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु निवेदन है।
सहपत्र:- शून्य।

कार्यपालन अभियंता
हसदेव बरौज जल प्रबंध संभाग
रामपुर/कोरबा

पृ. क्र. /तक. रामपुर/कोरबा दिनांक /06/2021
प्रतिलिपि:-

1. कलेक्टर, जिला कोरबा को सादर सूचनार्थ संप्रेषित।
2. अधीक्षण अभियंता, हसदेव परियोजना मंडल रामपुर/कोरबा को सादर सूचनार्थ संप्रेषित।
3. अनुविभागीय अधिकारी, हसदेव बरौज जल प्रबंध उपसंभाग दर्री/कोरबा को सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

सहपत्र:- शून्य।



कार्यपालन अभियंता
हसदेव बरौज जल प्रबंध संभाग
रामपुर/कोरबा

वार्ड ५३ में जगह जगह राखड़ डंप करने को रोकने का बिल

महोदय,

संक्षिप्त निवेदन है कि हमारे वार्ड ५३ में अभी मास में राखड़ डंप किया जा रहा है जिसका सुध लेने वाला कोई नहीं है और यह लोग डिखके कहने पर राखड़ डंप करते हैं और करते भी हैं वो डिखी से अनुमति लिये है या नहीं लिये है इसकी कोई जानकारी लेने वाला भी नहीं है और तो और इस वार्ड के जनप्रतिनिधि एवं पार्षद तक को इसकी सूचना तक नहीं है ऐसे में हमारे वार्ड का कोई सुध लेने वाला नहीं. हम वार्डवासी आपसे एवं पार्षद महोदय से आग्रह करते हैं कि इस प्रकार जहाँ पर पा रहे है वहाँ पर राखड़ गिरा दे रहे है।

अतः श्रीमान् जी अनुरोध करते हैं कि हमारे वार्ड में इस प्रकार राखड़ डंप करने व कराने वाले के ऊपर उचित कार्यवाही करवाने की कृपा करें ताकि हम लोगों को इस प्रदूषण से मुक्ति मिलवाएँ।

अनुवाद

समस्त वार्डवासीयों का हस्ताक्षर

- ① लक्ष्मी देवी - ~~...~~
- ② देवनाल चौकट
- ③ ~~...~~
- ④ केवरा साहू
- ⑤ रंजु नरेठ
- ⑥ ~~...~~
- ⑦ ~~...~~
- ⑧ ~~...~~
- ⑨ ~~...~~
- ⑩ ~~...~~

आज दिनांक 04/06/2022 समय 12:37 PM को ग्राम रोगबहरी का निरीक्षण स्थानीय ग्रामवासी की उपस्थिति में किया गया। निरीक्षण दौरान ग्राम रोगबहरी मुख्य मार्ग के क्षेत्र में फव्वारा एषा का अभाव किया जाना नहीं पाया गया। स्थानीय लोगों ने बताया की बालकों द्वारा ग्राम रोगबहरी के एषा डेम में ही राख डाली जा रही है तथा ग्राम के क्षेत्र में वर्तमान में कोई क्वैच राखड अभाव नहीं किया गया है। उपस्थिति स्थानीय लोगों का हस्ताक्षर

1) पुमेर सिंह ~~सुनील सिंह~~

9753232853

2) चंद्रिका प्रसाद चन्द्रिका प्रसाद
6260510684

3) प्रदीप कुंवर प्रदीप कुंवर
91795-70455

कार्यालय मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी
जिला कोरबा (छ.ग.)

क्र./आईडीएसपी/2022/ 6619

कोरबा दिनांक :- 08-06-2022

प्रति,

क्षेत्रीय अधिकारी,
छ.ग. पर्यावरण संरक्षण मंडल,
तहसील कार्यालय के पास, रामपुर कोरबा,
जिला कोरबा (छ.ग.)

विषय :- माननीय नेशनल ग्रीन ट्रिब्यूनल सेन्ट्रल जोनल बेंच, भोपाल द्वारा (ओ.ए. क्रमांक 33/2022(CZ) में)
पारित आदेश दिनांक 05/05/2022 राम अवतार अग्रवाल विरुद्ध स्टेट ऑफ छत्तीसगढ़ एवं अन्य
के तहत जानकारी उपलब्ध कराने बाबत।

संदर्भ :- आपका कार्यालयीन पत्र क्रमांक/286/क्षे.का./छ.ग.प.सं.मं./2022 कोरबा, दिनांक - 06.06.2022

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उपरोक्त संदर्भित पत्र के अनुक्रम में बालको एवं बालको से संलग्न क्षेत्र में प्रदूषण जनित बीमारियों के
संबंध में रिपोर्ट/जानकारी संलग्न कर आपकी ओर प्रेषित है।

संलग्न :- उपरोक्तानुसार

मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी
जिला कोरबा (छ.ग.)

पृ.क्र./आईडीएसपी/2022/ 6620

कोरबा दिनांक :- 08-06-2022

प्रतिलिपि :-

कलेक्टर, जिला कोरबा छ.ग. की ओर सादर सूचनार्थ।

मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी
जिला कोरबा (छ.ग.)



Sc
Asaka
-13/6/2022

**As per HMIS Block wise COPD Information - District Korba
Yearly (2021-22)**

Indicator	DH	Kartala	Katghora	Korba	Pali	PODIUP ARODA	Urban	Total
Inpatient - Asthma, Chronic Obstructive Pulmonary Disease (COPD), Respiratory infections	225	59	12	1	56	68	115	536

Month April 2022

Indicator	DH	Kartala	Katghora	Korba	Pali	PODIUP ARODA	Urban	Total
Inpatient - Asthma, Chronic Obstructive Pulmonary Disease (COPD), Respiratory infections	25	1	2	0	1	4	0	33

BALCO AREA

As per information given by ANM & Mitanin

Indicator	Balco Area
Inpatient - Asthma, Chronic Obstructive Pulmonary Disease (COPD), Respiratory infections	38


 Chief Medical & Health Officer,
 KORBA (C. G.)

कार्यालय उप संचालक कृषि जिला-कोरबा (छ.ग.)

क्र./टी-3 / SHC / 2022-23 / 1714

कोरबा, दिनांक

07 / 06 / 2022

प्रति,

क्षेत्रीय अधिकारी,
छ.ग. पर्यावरण संरक्षण मंडल, कोरबा

विषय:- माननीय नेशनल ग्रीन ट्रिब्यूनल प्रिंसिपल बेंच नई दिल्ली द्वारा (ओ.ए. क्रमांक 33/2022 CZ में) पारित आदेश दिनांक 05.05.2022 रामअवतार अग्रवाल विरुद्ध छत्तीसगढ़ राज्य के तहत एवं अन्य के तहत जानकारी उपलब्ध कराने बाबत।

संदर्भ:- क्षेत्रीय कार्यालय छत्तीसगढ़ पर्यावरण संरक्षण मंडल तहसील कार्यालय के पास रामपुर कोरबा जिला - कोरबा (छ.ग.) का पत्र क्र./285/क्षे.का./छ.ग.प.सं.मं./2022 कोरबा दिनांक 06.06.2022

उपरोक्त संदर्भित विषयांतर्गत लेख है कि माननीय नेशनल ग्रीन ट्रिब्यूनल सेंट्रल जोनल बेंच भोपाल में विचाराधीन प्रकरण (क्रमांक ओ.ए. क्रमांक 33/2022 CZ) में पारित आदेश दिनांक 05.05.2022 राअवतार अग्रवाल विरुद्ध छत्तीसगढ़ राज्य एवं अन्य के संदर्भ में कोरबा शहर एवं संलग्न क्षेत्र में मृदा एवं मृदा निम्नीकरण के संबंध में किसी भी प्रकार की कोई शिकायत प्राप्त न होने के कारण इस विषय पर कोई अध्ययन नहीं किया गया। सूचनार्थ सम्प्रेषित।


उप संचालक कृषि
जिला-कोरबा (छ.ग.)

पृ.क्र./टी-3 / SHC / 2022-23 / 1715

कोरबा, दिनांक 07 / 06 / 2022

प्रतिलिपि:-

1. संभागीय संयुक्त संचालक कृषि बिलासपुर की ओर सादर सूचनार्थ सम्प्रेषित ।


उप संचालक कृषि
जिला-कोरबा (छ.ग.)



To be
checked
07/06/2022



कार्यालय कलेक्टर एवं जिलादण्डाधिकारी, कोरबा, जिला-कोरबा (छत्तीसगढ़)

क्रमांक 299 /क्षे.का.प.सं.मं./2022

कोरबा दिनांक 07/06/2022

//आदेश//

भारत सरकार पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, नई दिल्ली के अधिसूचना दिनांक 31 दिसम्बर 2021 के द्वारा थर्मल पॉवर प्लांट से जनित फ्लाइंग ऐश का अपवहन किये जाने के लिए अधिसूचना जारी की गई है। अधिसूचना का प्रभावी क्रियान्वयन किये जाने हेतु कोरबा जिले में निम्नानुसार समिति का गठन किया जाता है :-

1	कलेक्टर, कोरबा	अध्यक्ष
2	अनुविभागीय अधिकारी(राजस्व), अनुविभाग-कोरबा/ कटघोरा/ पोड़ी-उपरोड़ा/पाली, जिला-कोरबा (अपवहन क्षेत्र के अनुसार)	सदस्य
3	उप संचालक(खनि.प्रशासन),कोरबा, जिला-कोरबा	सदस्य
4	क्षेत्रीय अधिकारी,छत्तीसगढ़ पर्यावरण संरक्षण मंडल, कोरबा	समन्वयक

फ्लाइंग ऐश का अपवहन Low Lying Area and Mine Voids में किये जाने से पूर्व थर्मल पॉवर प्लांट द्वारा छत्तीसगढ़ पर्यावरण संरक्षण मंडल, कोरबा में आवेदन प्रस्तुत किये जाने के उपरांत आवेदन पर समिति द्वारा जाँच कार्यवाही कर, अनुमति हेतु विचार/अनुशंसा की जावेगी। तदनुसार अनुशंसा पश्चात छत्तीसगढ़ पर्यावरण संरक्षण मंडल, कोरबा द्वारा अनापत्ति/अनुमति प्रदान करने की कार्यवाही सुनिश्चित की जावेगी।

यह आदेश तत्काल प्रभाव से लागू होगा।

कलेक्टर,

कोरबा, जिला-कोरबा(छ.ग.)

पृ. क्रमांक 300/क्षे.का.प.सं.मं./2022

दिनांक 07/06/2022

प्रतिलिपि :-

1. सदस्य सचिव, छ.ग.पर्यावरण संरक्षण मंडल, पर्यावास भवन सेक्टर-19, नवा रायपुर अटल नगर, रायपुर की ओर कृपया सूचनार्थ प्रेषित।
2. सर्व संबंधित अधिकारी को सूचनार्थ एवं पालनार्थ।

कलेक्टर,

कोरबा, जिला-कोरबा(छ.ग.)

**माननीय नेशनल ग्रीन ट्रिब्यूनल, सेन्ट्रल जोनल बेंच, भोपाल में विचाराधीन प्रकरण
क्रमांक ओ.ए. क्रमांक 33/2022(CZ) में पारित आदेश दिनांक 05/05/2022 राम
अवतार अग्रवाल विरुद्ध स्टेट ऑफ छत्तीसगढ़ एवं अन्य के संबंध में आयोजित बैठक
का कार्यवाही विवरण**

माननीय नेशनल ग्रीन ट्रिब्यूनल, सेन्ट्रल जोनल बेंच, भोपाल में विचाराधीन प्रकरण क्रमांक ओ.ए. क्रमांक 33/2022(CZ) में पारित आदेश दिनांक 05/05/2022 राम अवतार अग्रवाल विरुद्ध स्टेट ऑफ छत्तीसगढ़ एवं अन्य के संबंध में क्षेत्रीय कार्यालय, छत्तीसगढ़ पर्यावरण संरक्षण मंडल, कोरबा में संचालित विद्युत संयंत्रों में फलाई ऐश परिवहन कार्य में संलग्न ट्रांसपोर्टरों के साथ बैठक दिनांक 13/06/2022 को समय - 03:30 बजे, आयोजित की गई। उपस्थिति पत्रक संलग्न है।

बैठक का कार्यवाही विवरण निम्नानुसार है :-

1. सभी ट्रांसपोर्ट संचालक अपने कर्मचारियों को फलाई ऐश परिवहन की नियमों की संपूर्ण जानकारी प्रदान करें तथा किसी भी परिस्थिति में अनुमति पत्र में बताए गए स्थान के अलावा अन्य स्थान पर फलाई ऐश न डालने हेतु सख्त निर्देश प्रदान करें। अन्य क्षेत्र पर बिना अनुमति प्राप्त स्थलों पर फलाई ऐश परिवहन/भराव किये जाने की स्थिति में भारत सरकार पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, नई दिल्ली द्वारा जारी अधिसूचना दिनांक 31/12/2021 के अनुसार पर्यावरणीय क्षतिपूर्ति अधिरोपित की जायेगी।
2. अगर फलाई ऐश परिवहन के दौरान दुर्घटनावश फलाई ऐश वाहन से सड़क पर गिर जाती है तो उसको पुनः उठाने व क्षेत्र में जल छिड़काव किया जाये तथा की गई कार्यवाही से इस कार्यालय को अवगत कराया जाये।
3. केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा फलाई ऐश परिवहन हेतु जारी मार्गदर्शिका दिनांक मार्च 2019 का शत-प्रतिशत पालन किया जावे।
4. फलाई ऐश भराव स्थल पर नियमित जल का छिड़काव किया जावे।
5. फलाई ऐश परिवहन किये जाने वाले वाहनों पर ट्रांसपोर्टर का मोबाईल नंबर प्रदर्शित किया जाये, जिससे कि बिना कवर्ड वाले वाहनों/ओव्हर स्पीड ड्राइविंग करने वाले वाहनों/रोड के किनारे फलाई ऐश डम्प करने वाले ड्राइवरों की सूचना आमजनों द्वारा ट्रांसपोर्टर को प्रदाय की जा सके।

6. फलाई ऐश परिवहन किये जाने वाले वाहनों में ओव्हर लोडिंग नहीं किया जावे।
7. फलाई ऐश का परिवहन क्षतिग्रस्त बॉडी वाले ट्रकों/हाईवा में नहीं किया जावे।

बैठक में दिये गये निर्देशानुसार कार्यवाही सुनिश्चित करने के निर्देश के साथ बैठक समाप्ति की घोषणा की गई।

संलग्न : उपस्थिति पत्रक।



क्षेत्रीय अधिकारी
छ.ग.पर्यावरण संरक्षण मंडल, कोरबा(छ.ग.)

उपस्थिति पत्रक

विषय :- माननीय नेशनल ग्रीन ट्रिब्यूनल, सेन्ट्रल जोनल बेंच, भोपाल में विचाराधीन प्रकरण कमांक ओ.ए. कमांक 33/2022(CZ) में पारित आदेश दिनांक 05/05/2022 राम अवतार अग्रवाल विरुद्ध स्टेट ऑफ छत्तीसगढ़ एवं अन्य के संबंध में पलाई ऐश परिवहन में संलग्न ट्रांसपोर्टर की बैठक ।

दिनांक

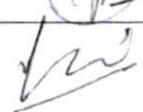
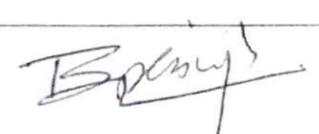
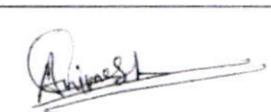
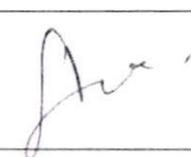
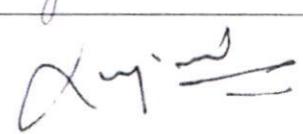
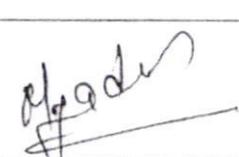
समय

स्थान

13/06/2022

दोपहर 03.30 बजे

क्षेत्रीय कार्यालय,
छ.ग.पर्यावरण संरक्षण मंडल,
कोरबा(छ.ग.)

कं.	नाम	ट्रांसपोर्ट कंपनी का नाम	हस्ताक्षर
01	प्रदीप मधीह	बलेछ सिच कारपोरेशिय	
02	चंद्रशेखर सिंह	कार के टी.पी.	
03	Bhasker pratap singh	M.S. Patel	
04	Animesh Sankar	N.S.P.L	
05	Anup shankar	A.P.S.	
06	Rashmi Ranjan Kashyap	M/S Sai Engineering and Services	
07	M.K. Gupta Manoj Kumar	M.K. Gupta.	
08			